रजिस्ट्री सं. डी.एल.- 33004/99 REGD. No. D. L.-33004/99

भारत का राजपत्र
The Gazette of India

सी.जी.-डी.एल.-अ.-10062026-273286
CG-DL-E-10062026-273286

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 2833] नई दिल्ली, सोमवार, जून 8, 2026/ज्येष्ठ 18, 1948
No. 2833] NEW DELHI, MONDAY, JUNE 8, 2026/JYAISTHA 18, 1948

सड़क परिवहन और राजमार्ग मंत्रालय

अधिसूचना

नई दिल्ली, 8 जून, 2026

का.आ. 2927(अ).—केन्द्रीय सरकार, राष्ट्रीय राजमार्ग अधिनियम 1956 (1956 का 48) (जिसे इसमें इसके पश्चात् उक्त अधिनियम कहा गया है) की धारा 3क की उप-धारा (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, यह समाधान हो जाने के पश्चात् कि दिल्ली राज्य के साउथ जिले में NH-148AE के कि.मी. 0.00 से कि.मी. 4.600 (एनएच-148एई शिवमूर्ति के निकट से नेल्सन मण्डेला मार्ग खण्ड) तक के भू-खण्ड के निर्माण (चौड़ीकरण/पेव्ड शोल्डर सहित 2-लेन/4-लेन का बनाना आदि), अनुरक्षण, प्रबन्धन और प्रचालन के लोक प्रयोजन के लिए वह भूमि अपेक्षित है जिसका संक्षिप्त वर्णन नीचे अनुसूची में दिया गया है, ऐसी भूमि का अर्जन करने के अपने आशय की घोषणा करती है।

कोई भी व्यक्ति, जो उक्त भूमि में हितबद्ध है, उक्त अधिनियम की धारा 3ग की उप-धारा (1) के अधीन पूर्वोक्त प्रयोजन के लिए ऐसी भूमि के उपयोग पर राजपत्र में इस अधिसूचना के प्रकाशन की तारीख से इक्कीस दिन के भीतर अपनी आपत्ति प्रकट कर सकेगा ।

ऐसी प्रत्येक आपत्ति सक्षम प्राधिकारी, अर्थात् अपर जिला मजिस्ट्रेट दक्षिणी दिल्ली को लिखित रूप मे प्रस्तुत की जाएगी और उसमें उसके आधार अधिकथित किए जाएंगे और सक्षम प्राधिकारी, आपत्तिकर्ता को व्यक्तिगत रूप मे या किसी विधिक पेशेवर द्वारा सुने जाने का अवसर देगा और ऐसी आपत्तियों की सुनवाई के पश्चात् तथा ऐसी और

जाँच करने के पश्चात्, यदि कोई हो, जिसे सक्षम प्राधिकारी आवश्यक समझे, आदेश द्वारा या तो आपत्तियों को अनुज्ञात कर सकेगा या अननुज्ञात कर सकेगा ।

उक्त अधिनियम की धारा 3ग की उप-धारा (2) के अधीन सक्षम प्राधिकारी द्वारा किया गया कोई भी आदेश अंतिम होगा ।

इस अधिसूचना के अंतर्गत आने वाली भूमि के रेखांक और अन्य ब्यौरे सक्षम प्राधिकारी के उक्त कार्यालय में उपलब्ध हैं और उनका हितबद्ध व्यक्तियों द्वारा निरीक्षण किया जा सकता है ।

अनुसूची

दिल्ली राज्य के साउथ जिले में NH-148AE के कि.मी. 0.00 से कि.मी. 4.600 (एनएच-148ई शिवमूर्ति के निकट से नेल्सन मण्डेला मार्ग खण्ड) के लिए अर्जन की जाने वाली संरचना रहित अथवा संरचना सहित भूमि का संक्षिप्त विवरण

राज्य का नाम: दिल्ली			जिले का नाम: साउथ		
क्रमिक संख्या	सर्वेक्षण संख्या	भूमि का प्रकार	भूमि की प्रकृति	भूमि का क्षेत्रफल (स्थानीय इकाई)	भूमि का क्षेत्रफल (हेक्टेयर)
1	2	3	4	5	6
तालुक का नाम: मेहरौली					
गांव का नाम: मेहरौली					
1	102 min	निजी	कृषि	12.43389 (बीघा)	1.0483
2	108 MIN	सरकारी	रास्ता	5.982688 (बीघा)	0.5044
3	12// 1 Min	निजी	कृषि	0.7104739 (बीघा)	0.0599
4	13// 10 MIN	निजी	कृषि	0.0616772 (बीघा)	0.0052
5	13// 11	निजी	कृषि	1.49923 (बीघा)	0.1264
6	13// 12/1 min	निजी	कृषि	1.750684 (बीघा)	0.1476
7	13// 12/2 min	निजी	कृषि	1.621399 (बीघा)	0.1367
8	13// 13/1 min	निजी	कृषि	1.361643 (बीघा)	0.1148
9	13// 13/2 min	निजी	कृषि	0.5313728 (बीघा)	0.0448
10	13// 14 min	निजी	कृषि	0.0984463 (बीघा)	0.0083
11	13// 20/2 MIN	निजी	कृषि	0.0438857 (बीघा)	0.0037
12	13// 26 min	निजी	कृषि	0.0545606 (बीघा)	0.0046
13	13// 27	निजी	कृषि	0.2502671 (बीघा)	0.0211
14	13// 4 min	निजी	कृषि	1.377062 (बीघा)	0.1161
15	13// 5 min	निजी	कृषि	4.045787 (बीघा)	0.3411
16	13// 6 min	निजी	कृषि	0.5705141 (बीघा)	0.0481
17	13// 7 min	निजी	कृषि	3.833475 (बीघा)	0.3232
18	13// 8/1 min	निजी	कृषि	1.500417 (बीघा)	0.1265
19	13// 8/2 min	निजी	कृषि	1.241847 (बीघा)	0.1047
20	13// 9 min	निजी	कृषि	0.6535411 (बीघा)	0.0551
21	14// 11	निजी	कृषि	2.299848 (बीघा)	0.1939

22	14// 12	निजी	कृषि	1.500417 (बीघा)	0.1265
23	14// 13	निजी	कृषि	1.200333 (बीघा)	0.1012
24	14// 14	निजी	कृषि	0.9002499 (बीघा)	0.0759
25	14// 15	निजी	कृषि	0.6001666 (बीघा)	0.0506
26	14// 16 MIN	निजी	कृषि	0.2336617 (बीघा)	0.0197
27	14// 17/1 MIN	निजी	कृषि	0.1209822 (बीघा)	0.0102
28	14// 17/2 MIN	निजी	कृषि	0.11861 (बीघा)	0.01
29	14// 18 MIN	निजी	कृषि	0.2301034 (बीघा)	0.0194
30	14// 19 MIN	निजी	कृषि	0.213498 (बीघा)	0.018
31	14// 20 MIN	निजी	कृषि	0.213498 (बीघा)	0.018
32	15// 14/1	निजी	कृषि	3.249914 (बीघा)	0.274
33	15// 14/2	निजी	कृषि	0.6001666 (बीघा)	0.0506
34	15// 15 MIN	निजी	कृषि	3.495437 (बीघा)	0.2947
35	15// 7/1 MIN	निजी	कृषि	0.2858501 (बीघा)	0.0241
36	15// 7/2 MIN	निजी	कृषि	1.546674 (बीघा)	0.1304
37	15//6 MIN	निजी	कृषि	1.076979 (बीघा)	0.0908
38	1586 MIN	सरकारी	रास्ता	0.2218007 (बीघा)	0.0187
39	1587 MIN	सरकारी	रास्ता	0.1814733 (बीघा)	0.0153
40	1602 MIN	सरकारी	रास्ता	0.0059305 (बीघा)	0.0005
41	1605 MIN	सरकारी	रास्ता	0.0094888 (बीघा)	0.0008
42	3// 25 Min	निजी	कृषि	1.126795 (बीघा)	0.095
43	4// 12 Min	निजी	कृषि	0.8599225 (बीघा)	0.0725
44	4// 13 Min	निजी	कृषि	3.058952 (बीघा)	0.2579
45	4// 14/1 Min	निजी	कृषि	0.2526393 (बीघा)	0.0213
46	4// 18 Min	निजी	कृषि	0.9536244 (बीघा)	0.0804
47	4// 19 Min	निजी	कृषि	4.086114 (बीघा)	0.3445
48	4// 20/2 Min	निजी	कृषि	0.9892074 (बीघा)	0.0834
49	4// 21/1 Min	निजी	कृषि	1.728148 (बीघा)	0.1457
50	4// 21/2 Min	निजी	कृषि	2.347292 (बीघा)	0.1979
51	4// 22 Min	निजी	कृषि	0.8290839 (बीघा)	0.0699
				Total	**6.2524**

[फा. सं. PIU/DWE/20/02/3A]

शेख अमीनखान, निदेशक

MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

NOTIFICATION

New Delhi, the 8th June, 2026

S.O. 2927(E).—In exercise of powers conferred by sub-section (1) of section 3A of the National Highways Act, 1956 (48 of 1956) (hereinafter referred to as the said Act), the Central Government, after being satisfied that for the public purpose, the land, the brief description of which is given in the Schedule below, is required for building (widening/two lane with paved shoulder/four laning etc.,), maintenance, management and operation of NH 148AE in the stretch of land from Km. 0.00 to Km. 4.60 (NH 148AE near Shivmurti to Nelson Mandela Marg Section) in the district of SOUTH in the state of DELHI, hereby declares its intention to acquire such land.

Any person interested in the said land may, within twenty-one days from the date of publication of this notification in the Official Gazette, object to the use of such land for the aforesaid purpose under sub-section(1) of section 3C of the said Act.

Every such objection shall be made to the Competent Authority, namely, Additional District Magistrate south Delhi in writing and shall set out the grounds thereof and the Competent Authority shall give the objector an opportunity of being heard, either in person or by a legal practitioner, and may, after hearing all such objections and after making such further enquiry, if any, as the Competent Authority thinks necessary, by order, either allow or disallow the objections.

Any order made by the Competent Authority under sub-section (2) of section 3C of the said Act shall be final.

The land plans and other details of the land to be acquired under their notification are available and can be inspected by the interested person at the aforesaid office of the Competent Authority.

SCHEDULE

Brief Description of the land to be acquired with or without structures falling NH-148AE in the stretch of land from Km. 0.00 to Km. 4.600 (NH 148AE near Shivmurti to Nelson Mandela Marg Section) in the district of SOUTH in the state of DELHI

State: DELHI			**District: SOUTH**		
Sl. No.	**Survey/Plot Number**	**Type of Land**	**Nature of Land**	**Area (in Local Unit)**	**Area (in Hectares)**
1	**2**	**3**	**4**	**5**	**6**
Taluk: Mehrauli					
Village: Mehrauli					
1	102 min	Private	Agriculture	12.43389 (Bigha)	1.0483
2	108 MIN	Government	Rasta	5.982688 (Bigha)	0.5044
3	12// 1 Min	Private	Agriculture	0.7104739 (Bigha)	0.0599
4	13// 10 MIN	Private	Agriculture	0.0616772 (Bigha)	0.0052
5	13// 11	Private	Agriculture	1.49923 (Bigha)	0.1264
6	13// 12/1 min	Private	Agriculture	1.750684 (Bigha)	0.1476
7	13// 12/2 min	Private	Agriculture	1.621399 (Bigha)	0.1367
8	13// 13/1 min	Private	Agriculture	1.361643 (Bigha)	0.1148
9	13// 13/2 min	Private	Agriculture	0.5313728 (Bigha)	0.0448
10	13// 14 min	Private	Agriculture	0.0984463 (Bigha)	0.0083
11	13// 20/2 MIN	Private	Agriculture	0.0438857 (Bigha)	0.0037
12	13// 26 min	Private	Agriculture	0.0545606 (Bigha)	0.0046
13	13// 27	Private	Agriculture	0.2502671 (Bigha)	0.0211
14	13// 4 min	Private	Agriculture	1.377062 (Bigha)	0.1161
15	13// 5 min	Private	Agriculture	4.045787 (Bigha)	0.3411

16	13// 6 min	Private	Agriculture	0.5705141 (Bigha)	0.0481
17	13// 7 min	Private	Agriculture	3.833475 (Bigha)	0.3232
18	13// 8/1 min	Private	Agriculture	1.500417 (Bigha)	0.1265
19	13// 8/2 min	Private	Agriculture	1.241847 (Bigha)	0.1047
20	13// 9 min	Private	Agriculture	0.6535411 (Bigha)	0.0551
21	14// 11	Private	Agriculture	2.299848 (Bigha)	0.1939
22	14// 12	Private	Agriculture	1.500417 (Bigha)	0.1265
23	14// 13	Private	Agriculture	1.200333 (Bigha)	0.1012
24	14// 14	Private	Agriculture	0.9002499 (Bigha)	0.0759
25	14// 15	Private	Agriculture	0.6001666 (Bigha)	0.0506
26	14// 16 MIN	Private	Agriculture	0.2336617 (Bigha)	0.0197
27	14// 17/1 MIN	Private	Agriculture	0.1209822 (Bigha)	0.0102
28	14// 17/2 MIN	Private	Agriculture	0.11861 (Bigha)	0.01
29	14// 18 MIN	Private	Agriculture	0.2301034 (Bigha)	0.0194
30	14// 19 MIN	Private	Agriculture	0.213498 (Bigha)	0.018
31	14// 20 MIN	Private	Agriculture	0.213498 (Bigha)	0.018
32	15// 14/1	Private	Agriculture	3.249914 (Bigha)	0.274
33	15// 14/2	Private	Agriculture	0.6001666 (Bigha)	0.0506
34	15// 15 MIN	Private	Agriculture	3.495437 (Bigha)	0.2947
35	15// 7/1 MIN	Private	Agriculture	0.2858501 (Bigha)	0.0241
36	15// 7/2 MIN	Private	Agriculture	1.546674 (Bigha)	0.1304
37	15//6 MIN	Private	Agriculture	1.076979 (Bigha)	0.0908
38	1586 MIN	Government	Rasta	0.2218007 (Bigha)	0.0187
39	1587 MIN	Government	Rasta	0.1814733 (Bigha)	0.0153
40	1602 MIN	Government	Rasta	0.0059305 (Bigha)	0.0005
41	1605 MIN	Government	Rasta	0.0094888 (Bigha)	0.0008
42	3// 25 Min	Private	Agriculture	1.126795 (Bigha)	0.095
43	4// 12 Min	Private	Agriculture	0.8599225 (Bigha)	0.0725
44	4// 13 Min	Private	Agriculture	3.058952 (Bigha)	0.2579
45	4// 14/1 Min	Private	Agriculture	0.2526393 (Bigha)	0.0213
46	4// 18 Min	Private	Agriculture	0.9536244 (Bigha)	0.0804
47	4// 19 Min	Private	Agriculture	4.086114 (Bigha)	0.3445
48	4// 20/2 Min	Private	Agriculture	0.9892074 (Bigha)	0.0834
49	4// 21/1 Min	Private	Agriculture	1.728148 (Bigha)	0.1457
50	4// 21/2 Min	Private	Agriculture	2.347292 (Bigha)	0.1979
51	4// 22 Min	Private	Agriculture	0.8290839 (Bigha)	0.0699
				Total	**6.2524**

[F. No. PIU/DWE/20/02/3A]

SHAIKH AMINKHAN, Director

Uploaded by Dte. of Printing at Government of India Press, Ring Road, Mayapuri, New Delhi-110064
and Published by the Controller of Publications, Delhi-110054.

KUMER CHAND MEENA
Digitally signed by KUMER CHAND MEENA
Date: 2026.06.10 16:06:50 +05'30'